

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: JULY 27, 2019**

**No. 2095 /Admin. (Services)/2019**

Sri Santosh Kumar Yadav, Additional Chief Judicial Magistrate, Agra to be Secretary (Full Time), District Legal Services Authority, Mahoba in the vacant court.

**BY ORDER OF THE COURT**

**Sd/-  
(MAYANK KUMAR JAIN)  
REGISTRAR GENERAL**

**No. 348 /Admin. (Services)/2019 Dated: Allahabad : July 27, 2019**

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
8. The District & Sessions Judges, Agra and Mahoba (Information available on E-mail).

The officer mentioned above shall handover charge of his present post and shall proceed to take over charge of his new posting immediately.

The Certificates of handing and taking over charge may please sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

The officer shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Joint Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad